



Government of Jammu and Kashmir
Home Department
Civil Secretariat, J&K Srinagar/Jammu

Notification
Srinagar, the 23rd May, 2018

SRO **230**.- Whereas, immovable property comprising of land measuring 29 Kanals - 05 Marlas, situated in Village Ghirana, Tehsil Suchetgarh, District Jammu is required by the Union Government in connection with the purposes of the Union. The details/particulars of the area/land are given in the Schedule below:-

SCHEDULE

Location	Khasra Nos.	Area in Kis-Mis
Village Ghirana	634, 622, 623, 624, 628, 609, 616, 612, 611, 585,	29 Kis-05Mis
Tehsil: R.S Pura	586, 587, 591, 592, 593, 594, 595, 541, 542, 545,	(22 Kis 17Mis CI-I)
(now Suchetgarh)	547, 548, 569, 572, 573, 675, 680, 685, 686, 687,	02Kis 09Mis CI-II
District Jammu	689, 708, 690, 691, 692, 695, 696, 697, 699, 700,	03Kis 19Mis CI-II)
	701, 702, 704, 709, 706, 707, 776, 777, 778, 779 and 780	

Whereas, a requisition in this behalf has been received by the State Government from the Ministry of Defence, Government of India:

Now, therefore, in exercise of the powers conferred by section 21 of the Jammu and Kashmir Requisitioning and Acquisition of Immovable property Act, 1968, the Government hereby notifies that the aforesaid property be requisitioned.

By order of the Government of Jammu and Kashmir.

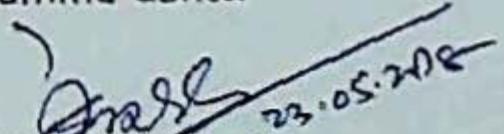
Sd/-
(R.K. Goyal) IAS
Principal Secretary to Government
Home Department

No. Home/Land-Acq/01/2018

Dated: 23.05.2018

Copy to the:-

1. Principal Director, Defence Estates, Northern Command, Satwari Jammu.
2. Commissioner/Secretary to Government, Revenue Department.
3. Divisional Commissioner, Jammu.
4. Secretary to Government, Department of Law Justice and Parliamentary Affairs (w.7.s.c).
5. Deputy Commissioner, Jammu.
6. Director, Archives, Archaeology and Museums, J&K.
7. Defence Estates Officer, Jammu Circle, Jammu Cantt.
8. Stock file.


(Sanjay K. Bhat)
Deputy Secretary to Government
Home Department